

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.203
Co.Appeal 43 of 2017

Proceedings under Section 59 of Co. Act, 2013

IN THE MATTER OF:

Smt Abha Goenka & Ors
V/s
CTM Syntex (India) Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 17/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : Mr. Bash Deshpande, proxy PCS for
: Shilip Thappar & Assoc. PCS
For the Respondent s : Mr. Ravi Pahwa, Advocate

ORDER

Since both the sides have filed their written synopsis, the same are taken on record. Further, in compliance of last opportunity given to the parties, pleadings of the respondent now reflecting in the DMS Portal.

This matter is pending before this Tribunal since 2017, pleadings are stated to be complete. All sides are directed to remain physically present in the Court including the respective clients and the respondents for the physical hearing on next date..

Re-list on 20.06.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)